

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 21 OF 2013

Dated : 10th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Narayanpur Power Co.

..... Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr.

..... Respondent(s)

Counsel for the Appellant(s): Mr. Basava Prabhu Patil, Sr. Advocate
Mr. Venkata Krishna Kunduru

Counsel for the Respondent(s): Ms. Sumana Naganand for R-2

ORDER

The learned counsel for the Respondent is filing reply today in the Registry after serving copy on the other side. The learned counsel for the Appellant is at liberty to file Rejoinder, if any after serving copy on the other side.

As agreed by the learned counsel for the parties post the matter for hearing on **23.4.2013 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member
ak/vt

(Justice M. Karpaga Vinayagam)
Chairperson